Closure of Bharat Petroleum Corporation Refinery

SHRI M.V. CHANDRA-460. SEKHARA MURTHY SHRI GHULAM RASOOL KOCHAK: SHRI MAGANBHAI BAROT:

Will the Minister of PETROLEUM. CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government have formulated a contingency plan to meet the shortfall in petroleum products created by the closure of Bharat Petroleum Corporation refinery at Bombay;
- (b) if so, whether BPCL refinery which was one of the biggest in the country has been lying shut down for so many days during the month of January, 1982;
- (c) the main reasons for closure of the refinery; and
- (d) how long the refinery remained closed and the total suffered ?

THE MINISTER OF THE STATE FOR PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) to (d). The refinery of Bharat Petroleum Corporation at Bombay had to be shut down on 15-1-1982 following the decision of the workers, including security and fire staff to cease work. However, the main crude Distillation Unit of the Refinery has since been re-commissioned on 27-1-1982 and is being operated by the officers of the company with assistance of personnel from other Government Organisations and the Municipal Corporation. The Refinery is since then operating at a throughout level of about 70% capacity. At this stage, it would be difficult to quantify the consequent losses.

12 hrs.

RE MOTIONS FOR ADJOURN-MENT, E1C.

PROF. MADHU DANDAVATE (Rajapur): The question of minority governments in Kerala is ... (Interruptions) Adjournment motions were given.

MR. SPEAKER: Adjournment motion have not been admitted.

PROF. MADHU DANDAVATE: I have tabled an adjournment motion. (Interruptions)

MR. SPEAKER: Adjournment motions are not allowed.

SHRI GEORGE FERNANDES (Muzaffarpur): What about our adjournment motion ? (Interruptions)

MR: SPEAKER: No, no.

SHRI GEORGE FERNANDES: You should have considered our adjournment motion. You have summarily rejected them.

MR. SPEAKER: You can discuss everything. भाप प्रीजिडेंटस एड्रोस पर बहस में सब कुछ डिसकस कर सकते हैं।

SHRI GEORGE FERNANDES: This is not a matter for the President's Address.

MR. SPEAKER: According to the rules, I cannot.

PROF. MADHU DANDAVATE: I want to point out...(Interruptions)

MR. SPEAKER: Why are you all speaking at the same time? ग्राप सब एक-साथ क्यों बोल रहे हैं ? साप एक कर के बोलिए। में सून नेता 📳।

PROF. MADHU DANDAVATE: We want to point out to you, that not only minority governments have been imposed, but (Interrupitons)

MR. SPEAKER: डिसकस ग्राप कर लें।

It is not a question for adjournment motion.

PROF. MADHU DANDAVATE: Your ruling is ready before even our submissions?

MR. SPEAKER: No question of submissions.

PROF. MADHU DANDA VATE: I want to tell you something relating to the Speaker there. That is why I am referring to it. Not only minority governments have only minority governments been imposed in Kerala and Assam, it is the Speaker who is ruling there. It is not the Government that is ruling.

श्रध्यक्ष महोदय: कभी तो स्पीकर को भी रूल करने दें।

PROF. MADHU DANDAVATE: When the Budget comes there are one hundred amendments in the Kerala Assembly and the Speaker will have to give his vote hundred times!

MR. SPEAKER: Constitutional authority is with the Governor, with the Legislature. It is meeting there. They can decide it.

श्री अटल बिहारी वाजपेयी (नई दिल्ली): म्रासाम में क्या हो रहा है? म्रासाम में लेजिस्ले चर मीट नहीं कर रही है। वहां पर मिनारिटी गवर्न मेंट बना दी गई है।

अध्यक्ष महोदय : माप इसको डिसकस कर ।

श्री अटल बिहारी वाजपेयी : डिसकस करें ?

अध्यक्ष महोदय : आप प्रेजिडेंट्स एड्रेस पर डिसकशन में इसको रेफर सकते हैं। जितना मर्जी डिसकस की जिए। You can discuss everything then.

(Interruptions)

MR. SPEAKER: I have seen it. (Interruptions)

MR. SPEAKER: Whatever we want, we can discuss according to rules. It is open to you.

श्री अटल बिहारी वाजपेयी: केरल में स्पीकर के बोट से सरकार चल रही है। ग्रासाम में सरकार ग्रसेम्बली का सामना करने को तैयार नहीं है।

अध्यक्ष महोदय: ग्रापको पूरा अस्तियार है। आप इसको पूरी तरह डिसकस कीजिए।

श्री ग्रटल बिहारी वाजपेयी: ग्राप मौका दीजिए।

अध्यक्ष महोदय : भभी प्रेजिडेंट एड्रेंस पर डिसकशन हो रहा है। उसमें भ्राप यह मी डिसकस कर सकते हैं। श्रापको किसने रोका है ?

MR. GEORGE FERNANDES: There are constitutional issues involved. We would like to have fullfledged discussion on (Interruptions)

SHRI E. BALANANDAN (Mukundapuram): You can understand. The legislative majority is not there. The Speaker will have to vote hunda red times in the Legislature.

MR. GEORGE FERNANDES : Will you please let us discuss this?

अध्यक्ष महोदय: प्रेजिडेंट्स एड्रेस पर चार दिन तक डिसकशन होगा। उसमें जितना मर्जी डिसकस कीजिए । पूरा डिसकशन की जिए।

SHRI GEORGE FERNANDES: We want to deal with these constitutional issues, the way the Government is propped up in Kerala the way the whole administration is run in Assam, they are all basic Constitutional issues involved in (Inerruptions)

I am only saying one thing.

MR. SPEAKER: No, no, no.

श्री राम विलास पासवान (हाजीपुर): श्रध्यक्ष महोदय, मेरा कहना है कि प्रौज-डेंट्स एड्रेस पर बहस में तो सब बातें कहीं जायेंगी। लेकिन सरकार उनका जवाब देने के लिए बाउण्ड नहीं है। ग्राप इसको एडजार्न-मेंट मोशन या दूसरी मोशन के रूप में मयों नहीं लेते हैं ?

अध्यक्ष महोदय: ग्राप ग्रपनी घारणाएं श्रीर श्रपनी विचारधारा उस डिसकशन में रेंज कर सकते हैं।

श्री राम बिलास पासवान : लेकिन गवर्नमेंट तो बाउण्ड नहीं है जवाब देने के लिए।

श्रध्यक्ष महोवय: गवर्नमेंट जवाब देगी। भ्राप बहस करेंगे भीर गवर्नमेंट जवाब नहीं देगी, तो क्या फायदा होगा ? ग्रगर जवाब नहीं दिया जाएगा, तब देखेंगे।

श्री राम विलास पासवान : हमने एजर्नमेंट मोशन भीर दूसरे मोशन्ज दिए हैं। पाप उन्हें क्यों नहीं लेते हैं ? प्राप उन्हें मन्जूर की जिए।

अध्यक्ष महोदय: भ्राप रूल पढ़िए। रूल्ज के मुताबिक यह नहीं हो सकता।

श्री राम विलास पासवान : हमने रूल्ज के मृताबिक नोटिस दिया है।

अध्यक्ष महोदय : ग्राप प्रे जिडेंटस एड्र स पर बहस में कहिए।

SHRI RATANSINH RAJDA (Bombay South): Mr. Speaker Sir, before you call upon the Railway Minister to present his Budget, (Interruptions)

MR. SPEAKER: Yes, Mr. Rajda?

SHRI RATANSINH RAJDA: Before you call the Railway Minister to present his Budget, I would like to draw his attention to the front page news in the Hindustan Times I hat there is no need for like in fares and freight and...(Interruptions)

अध्यक्ष महोदय : यह किसी का कन-जेक्चर होगा। How can we surmise? श्री वाजपेयी ने दिया है, जार्ज साइब ने दिया है। सबने दिया है।

SHRI GEORGE FERNANDES: I have given a formal notice. (Interruptions)

MR. SPEAKER: I am not a clairvoyant.

SHRI GEORGE FERNANDES : The sanctity of the budget has been denigrated by this Government during the last two years. We are not going to allow this.

MR SPEAKER: How do we know? Every time the papers do it.

SHRI ATAL BIHARI VAJ-PAYEB: Not every time.

SHRI GEORGE FERNANDES: There are reports that you had come with a whopping increase and the Prime Minister intervened. (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: You go through the press reports. They have quoted certain figures. It is not surmise. There has been a leakage of the budget.

अध्यक्ष महोदय: बजट श्राने पर ही तो पता लगेगा कि लीकेज है भी कि नहीं।

श्री घटल बिहारी वाजवेयी: पता लग जायेगा तो भ्रापको एन्स्वायरी करनी पडेगी।

MR. SPEAKER: I will show you the rules. I will show you the regulations. I will show you the cases of privilege also.

SHRI GEORGE FERNANDES: We had raised the question last year also. This is not the first time.

श्री म्रटल बिहारी वाजपेयी : मुश्कल यह है कि बजट ऐसे लोगों के (ब्यवधान) ...

MR. SPEAKER: Here it is all before me. I have gone through all those things. Because you had brought it to our notice, I had studied it thoroughly. Let him say and then we will find out.

भी अटल बिहारी भाजपेयी: हां, तो माप हमारा मोशन वेंडिंग रिखए । बनट माने के बाद देखेंगे !

अध्यक्ष महोदय : मैं प्राप से फिर डिस्कशन करूंगा।

(Interruptions)

MR. SPEAKER: श्राप डिस्कशन करिए प्रैज़ीडेंट के ऐड़े स पर।

President's Address is there. You can come out with all these points.

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur): Do you propose to become a party to this....

MR. SPEAKER: For what?

SHRI HARIKESH BAHADUR: This Government is also facing similar type of crisis as the Government of Kerala is facing? (Interruptions)

अध्यक्ष महोदय: तो म्राप करिए न डिस्कशन । अप करिए ।

SHRI HARIKESH BAHADUR: It is constitutional crisis. (Interruptions).

Tomorrow this type of situation may arise here also.

(Interruptions)

MR. SPEAKER: आप करिए तभी बात बनेगी। Mr. Sethi.

12.09 hrs.

RAILWAY BUDGET, 1982-83

THE MINISTER OF WAYS (SHRI P. C. SETHI): Mr. Speaker, Sir, I rise to present the Revised Estimates for 1981-82 and the Budget Estimated for 1982-83 of the Railways.